

**Annexure 3**

**Name of the corporate debtor: MIR REALTORS PRIVATE LIMITED Date of commencement of CIRP:18 -December-2021**

**List of creditors: Pursuant to claims received and updated as on 29th November 2022**

**List of secured financial creditors (other than financial creditors belonging to any class of creditors)**

(Amount in ₹)

S.No	Name of creditor	Details of claim received			Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest *	Amount covered by guarantee *	Whether related party?	% of voting share in CoC					
1	Federal Bank Limited	31-12-2021	12,91,91,885.00	12,91,91,885.00	Secured	12,91,91,885.00		No	6.84			-	-	
2	Kerala Finance Corporation	31-12-2021	46,95,96,411.00	36,07,04,295.26	Secured	36,07,04,295.26		No	19.09			12,09,292	10,76,82,824.00	
3	Jade Heights 1 Association	01-01-2022	2,92,06,009.81	2,90,01,820.27	Secured	1,43,00,000.00		No	1.53			-	2,04,189.54	
4	Babu Mathew Parayil	30-03-2022	44,46,00,250.00	-	Unsecured			No	0.00			38,63,70,000	5,82,30,250.00	
	<b>TOTAL</b>		<b>1,07,25,94,555.81</b>	<b>51,88,98,000.53</b>		<b>50,41,96,180.26</b>			<b>27.46</b>			<b>38,75,79,292.00</b>	<b>16,61,17,264.00</b>	

\*Note : The Amount covered by security interest and the amount covered by guarantee are for the same term loan agreement